

NOTICE

Date of Publication :15-Mar-2021 Last Date: 26-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 26-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 27-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202002854	Hariani & Co. Adv. for Def.	2060-2013 (9)	229
2	U-202003753	Adv Sunil C Khandagare	547-2012 (8)	300
3	U-202003845	Adv Ruhi M. Hajare	9349-1993 (11)	100
4	U-202100822	Sharad K. Bhosle	1810-2007 (Record Dept.)	120
5	U-202100867	Abdussalam Shaikh	5003-2012 (8)	700
6	U-202100957	Leena Nichani	40-2020-ADOPTION PETN. (Record Dept.)	90
7	U-202101030	Rajpatprasad S. Arkh	7615-2002 (4)	Obj.
8	U-202101079	Ramesh Devraj Dubey	2035-1985 (Record Dept.)	Obj.
9	U-202101202	India Law LLP	569-2005 (9)	391
10	U-202101218	Adv. Suresh S. Lanke	4611-2004 (Record Dept.)	700
11	U-202101311	Adv. Rajesh P. Dumbre	3596-2013 (12)	500
12	U-202101327	Ramesh Kadam	523-2019 (12)	200
13	U-202101343	Prajot H. Jaggi	4551-2009 (28)	500
14	U-202101407	Adv. Brijesh R. Jaiswar	1589-2019 (28)	400
15	U-202101487	Romi Kalyani	88-2020 (8)	Obj.

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16	O-202100457	Sudhakar G. Lakhani	156-2019-COMMERCIAL SUIT (32)	10